

1
**IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR**

BEFORE

HON'BLE SHRI JUSTICE VIVEK AGARWAL

ON THE 27th OF MARCH, 2023

WRIT PETITION No. 19837 of 2003

BETWEEN:-

1. **R.A.L. PANDEY S/O SHRI SHIV BALAK PD. PANDEY, AGED ABOUT 58 YEARS, OCCUPATION: ACCOUNTANT O/O DY. DIRECTOR OF AGRICULTURE DISTRICT CHHATARPUR (MADHYA PRADESH)**
2. **K.C. CHOURASIYA S/O NOT MENTION, AGED ABOUT 57 YEARS, OCCUPATION: ACCOUNTANT, WORKING ACCOUNTANT/AUDITOR IN THE RESPONDENT DEPARTMENT IN SAGAR DIVISION SAGAR DISTRICT SAGAR (MADHYA PRADESH)**
3. **HARINATH RAM S/O NOT MENTION, AGED ABOUT 57 YEARS, OCCUPATION: ACCOUNTANT WORKING ACCOUNTANT/AUDITOR IN THE RESPONDENT DEPARTMENT IN SAGAR DIVISION SAGAR DISTRICT SAGAR (MADHYA PRADESH)**
4. **S.L. SHARMA S/O NOT MENTION, AGED ABOUT 58 YEARS, OCCUPATION: ACCOUNTANT WORKING ACCOUNTANT/AUDITOR IN THE RESPONDENT DEPARTMENT IN SAGAR DIVISION SAGAR DISTRICT SAGAR (MADHYA PRADESH)**
5. **S.K. GUPTA S/O NOT MENTION, AGED ABOUT 58 YEARS, OCCUPATION: ACCOUNTANT WORKING ACCOUNTANT/AUDITOR IN THE RESPONDENT DEPARTMENT IN SAGAR DIVISION SAGAR DISTRICT SAGAR (MADHYA PRADESH)**

....PETITIONERS

(NONE)

AND

1. **THE STATE OF MADHYA PRADESH THROUGH SECRETARY AGRICULTURE DEPARTMENT VALLABH BHAWAN, BHOPAL (MADHYA PRADESH)**

2. THE SECRETARY FINANCE DEPARTMENT
BHOPAL (MADHYA PRADESH)
3. DIRECTOR AGRICULTURE DEPARTMENT
BHOPAL (MADHYA PRADESH)
4. ZONAL MANAGER AGRICULTURE DEPARTMENT
SAGAR DIVISION SAGAR (MADHYA PRADESH)
5. DY. DIRECTOR OF AGRICULTURE CHHATARPUR
DISTRICT CHHATARPUR (MADHYA PRADESH)

.....RESPONDENTS

(BY SHRI PIYUSH BHATNAGAR)

This petition coming on for hearing this day, the court passed the following:

ORDER

None for the petitioner.

It appears that petitioner has lost interest in pursuing the remedy.

Accordingly, this petition is dismissed for want of prosecution.

(VIVEK AGARWAL)
JUDGE